## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/606/ (IB)/2017

NAME OF THE PETITIONER(S)

: EDELWEISS ASSET RECONSTRUCTION CO. LTD

NAME OF THE RESPONDENT(S)

: FRONTLINE PRINTERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

VINOD RUMAR. Advocate for Relitioner RAHUC BAZAJI Advocate for Regodo

ORDER

Counsel representing both the parties are present. Counsel respondent/corporate debtor filed counter and furnished a copy of the same to the other side. Counsel for petitioner prayed time for filing rejoinder. Time extended at request. Put up on 02.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc